

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2275
ANSWERED ON:06.12.2012
D VOTERS
Ajmal Shri Badruddin

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of Doubtful Voters ('D1 Voters) identified in Assam at present, foreign tribunal-wise;
- (b) the number of 'D' Voters included in electoral polls during the last three years;
- (c) the number of 'D' Voters against whom cases have been filed and disposed off in Foreign Tribunals during the last three years as Indian Citizens; and
- (d) the number of 'D' voters out of them have been declared as Indian Citizens by the Foreign Tribunals district-wise?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) to (d) : The information is being collected and will be laid on the Table of the House.